COURT II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 158 of 2010,

Dated :28th July, 2011

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Kerala State Electricity Board … Appellant(s)

Versus

Kerala State Electricity Regulatory Commission .. .Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. M.T. George
Ms. Swapna Seshadri
Mr. Siva Prasad EE, KSEB

Counsel for the Respondent(s):Mr. Ramesh Babu M.R.

O R D E R

Learned Counsel for the appellant has already filed written submissions. Learned Counsel for the State Commission undertakes to file written submissions by 03.8.2011.

Judgment reserved.

(Justice P.S. Datta) **(Rakesh Nath)**
Judicial Member **Technical Member**

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